

ments the Central Government propose to take up the work with a view to utilising the full amount allotted under the Third Five Year Plan:

(b) if not, the reasons therefor; and

(c) the manner in which it is proposed to speed up the execution work?

The Deputy Minister in the Ministry of Education (Shrimati Soundaram Ramachandran): (a) No, Sir. There is no proposal to take back the administrative control of Vijnan Mandirs by the Central Government.

(b) As recommended by the Assessment Committee on Vijnan Mandirs, it is considered that the programme of work of Vijnan Mandirs can be carried out effectively only if they function under the State Governments as part and parcel of schemes of rural development, namely, the National Extension Service and Community Development and of educational institutions.

(c) The State Governments have been requested to consider opening of four to six new Vijnan Mandirs in each State during the remaining period of the third five year plan i.e. by the end of March 1966 and also work out the programme for the Fourth Plan.

Detection of Crimes in Delhi

548. Maharajkumar Vijaya Ananda: Will the Minister of Home Affairs be pleased to state:

(a) whether steps have been taken to appoint a trained Public Relations Officer on the lines suggested by Mr. Parker, Chief of the Los Angeles Police to establish close contact with the Press so vitally necessary so as to minimise giving importance to wide and exaggerated publicity to detection of crimes in Delhi; and

(b) if not the reasons therefor?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) Mr. Parker has not yet furnished any report to the Government of India.

(b) Does not arise.

School Buildings

549. Maharajkumar Vijaya Ananda: Will the Minister of Education be pleased to state:

(a) whether the Education Commission has made recommendations to construct cheaper types of primary and secondary school buildings in view of the prohibitive cost;

(b) when the scheme would be implemented; and

(c) the broad outlines of the scheme?

The Minister of Education (Shri M. C. Chagla): (a) Not yet, Sir.

(b) and (c). Do not arise.

Economic and Statistical Services

550. Dr. L. M. Singhvi: Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 1161 on the 9th December, 1964 and state:

(a) whether Government have since reviewed the authorised strength of the Economic and Statistical Services;

(b) whether direct recruitment to Grade IV is intended to be made along with other All India Cadres in September 1965; and

(c) when the direct recruitment to Grades II and III of the Economic and Statistical Services is expected?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) The authorised strength of the Indian Economic Service and the Indian Statistical Service is still under review and it is likely to take some time before a decision is taken in the matter.

(b) The question of the method of direct recruitment to Grade IV of the two Services is under consideration of the Government.

(c) The question is under consideration of the Government.

Hoover-Type Commission for Administrative Reforms

551. { Dr. L. M. Singhvi:
Shri Surendra Pal Singh:
Shri Bibhuti Mishra:
Shri K. N. Tiwary:
Shrimati Ramdulari Sinha:
Shri Vishwa Nath Pandey:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is proposed to hold a Hoover-Type Comprehensive enquiry into the Union Administration; and

(b) if so, the particulars regarding the date and machinery for the purpose?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) The matter is under consideration.

(b) Does not arise.

Corruption in D.M.C.

552. Shri D. N. Tiwary: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that in 1963-64 the Indian Institute of Public Administration conducted a survey regarding graft and other evils prevalent in Delhi Municipal Corporation;

(b) whether Government had occasion to consider the report; and

(c) if so, the reaction of Government thereto?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) The Indian Institute of Public Administration conducted a survey in

October 1964 on "the experience of citizens in getting water connections" (A study in corruption).

(b) and (c). The report is under examination.

Geohydrology in Universities

553. { Shri Bade:
Shri Vishram Prasad:
Shri Onkar Lal Berwa:

Will the Minister of Education be pleased to state:

(a) whether Government propose to start special courses of Geohydrology at selected Universities; and

(b) if so, in which Universities?

The Minister of Education (Shri M. C. Chagla): (a) No, Sir.

(b) Does not arise.

दिल्ली में झखलील साहित्य का जखत किया जाना

554. { श्री बडे :
श्री हुकम खन्व कछबाय :

क्या गृह-कार्य मंत्रा यह बताने क रूप करेगे कि :

(क) क्या यह सच है कि दिल्ली पुलिस ने झखलील साहित्य जखत करन के लिये एक झखदोलन प्रारम्भ किया है ; और

(ख) यदि हां तो उसके परिणामस्वरूप प्रब तक कितनी पुस्तकें जखत क गई ?

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री हथी) : (क) ज हां ।

(ख) परिणामस्वरूप पिछले एक साल में 4398 पुस्तकें 11 पोस्टर और 21 फोटो जखत किये गये ।